

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

5. C.P.(IB)2044(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.09.2018**

NAME OF THE PARTIES: Shanaya Faishons

v/s.

Oneworld Creations Pvt. Ltd.

SECTION 9 OF THE COMPANIES ACT, 2013

ORDER

Both sides present. Heard both sides. The Counsel for the Respondent accepts the liability as well as default and submits that they have no objection for admission of this Petition.

Reserved for orders.

SD/-

V. NALLASENAPATHY
Member (Technical)
/NP/

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)